

GOVERNMENT OF INDIA
DEPARTMENT OF ATOMIC ENERGY
LOK SABHA
UNSTARRED QUESTION NO.732
TO BE ANSWERED ON 07.02.2018

DELAY IN THE COMMISSIONING OF KNPP

732. SHRI K. ASHOK KUMAR:

Will the PRIME MINISTER be pleased to state:

- (a) whether there were a number of deficiencies in the execution of Units I and II of Kudankulam plant which ended up in significant cost escalation and delays in the commissioning of the said units;
- (b) if so, the details thereof and the reasons therefor along with the steps taken by the Government in this regard; and
- (c) whether the scheduled date of completion of the said units was postponed and if so, the details thereof and the reasons therefor?

ANSWER

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND PRIME MINISTER'S OFFICE (Dr. JITENDRA SINGH):

- (a)&(b) The delays in the completion of Kudankulam Units – 1&2 (2X1000 MW) were mainly due to delays in sequential receipts of equipment from Russian Federation and subsequent local protests at the site. The domino effect of the protests, demobilization & subsequent remobilization of resources, various litigations, complying with the directives of the Honorable Court before commissioning of the plant took time. In addition, being the first-of-a-kind reactor in India of large unit size and with many imported equipments/components, the reviews and regulatory clearances also took time.
- (c) The KKNPP-1&2 (2X1000 MW) got delayed for the reasons as stated above. This resulted in rescheduling completion of KKNPP-1 from December 2007 to May-2013 and of KKNPP-2 from December-2008 to October 2013. Presently, both the units are in commercial operation and are operating at their rated capacity. They have cumulatively generated about 23122 Million Units of electricity as on January 29, 2018.
